

deeming jewellery and other valuables pledged with banks in Pakistan by evacuees?

The Deputy Minister of Finance (Shri B. B. Bhagat): (a) 30 individuals and 25 firms have availed themselves of the extension of the time limit and have applied to the Reserve Bank of India for transfer to India of their accounts with banks in West Pakistan.

(b) Yes, sir.

Welfare of Scheduled Castes and Scheduled Tribes

404. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the amount provided to Punjab State as grant for building of houses for Scheduled Castes and Scheduled Tribes during 1956;

(b) whether the grant was given in lump sum or by instalments; and

(c) what percentage of money spent in building houses will be Central Government's share?

The Deputy Minister of Home Affairs (Shrimati Aiva): (a) Rs. 2.40 lakhs under State Sector for former Punjab and Rs. 1.737 lakhs under Central Sector for erstwhile Pepsu, were provided for Scheduled Castes during 1956-57. The State Government have no housing programme for Scheduled Tribes in Punjab.

(b) By instalments.

(c) Fifty per cent in respect of the schemes under State Sector and cent per cent for schemes under Central Sector.

Permanent Settlement of Pakistanis

405. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of Muslims from Pakistan who have applied for permanent settlement in India during 1957, so far;

(b) the number of such applications from West Pakistan and East Pakistan separately; and

(c) the number of those whose applications have been granted?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 253 (till the 30th April).

(b) 251 from West Pakistan and 2 from East Pakistan.

(c) 131 from West Pakistan and 2 from East Pakistan.

Education Improvement Programme for Punjab

406. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state the amount of financial assistance given to the State of Punjab during the First Five Year Plan period for their Education Improvement Programme?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): Rs. 186.17 lakhs. (Erstwhile Punjab Rs. 141.53 lakhs. Erstwhile Pepsu Rs. 44.64 lakhs).

Barracks at Deoli, Ajmer

407. Pandit M. B. Bhargava: Will the Minister of Home Affairs be pleased to state:

(a) whether the barracks at Deoli in Ajmer District have been demolished;

(b) if so, to whom the contract for demolishing the same was given and on what terms;

(c) whether it is a fact that the contractor left the work without clearing off the material which was in violation of the contract;

(d) if so, the steps taken to get the work completed;

(e) what has happened to the Electric Supply Plant and the Water Supply Service, which were run by the Deoli Cantonment authorities;